NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
IA 22/17 CP09/ 16	-	For compromise	241	M.V.Prakash Gurbaxani Vs.SBF Health Care Pvt.Ltd.& 2 Ors.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
44) SUNIL. 12 9916551810	Respondents	Suni
MAYUR.M 8884909518	Pétition ex	May

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. For hearing list it on 03/01/2018.

Member (T)

Member (J)